NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/15	TP 28/17	Hearing	433€	The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

1. Anrutha Vaerhini M.C

Joe J8M Law Parlners 080 22262244

2. Derpika. N For Agraa Legal

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Counsel for petitioner is present. Registry has raised some objections over Form-5 filed by the petitioner. Time granted till 13.09.2017 for compliance. Counsel for petitioner is also directed to serve copy on the counsel for respondent who has also to file objections.

List it on 13.09.2017.

MEMBER (J)

MEMBER (T)